

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 03.10.2020

NOTIFICATION

In partial modification of the Notification bearing No. ADM 294/2020 dated 01.10.2020, in view of cancellation of sitting of Shri Ramaprashanth M.N., Additional Civil Judge and J.M.F.C., Anekal on 03.10.2020, Shri Gokula K., Principal Civil Judge and J.M.F.C. is placed in charge of the court of Additional Civil Judge and J.M.F.C., Anekal.



(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. To the concerned courts.
2. Assistant Public Prosecutors.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Associations through concerned court.
5. Web-hosting.
6. Notice Board, for information.